

Email**Sushil Kumar**

Fwd: View s and comments on the NEW DRAFT The REGISTRATION of CONSUMER ORGANISATIONS (AMENDMENT)2023.

From : S.M.K. Chandra <ja-cadiv@traf.gov.in>

Tue, Oct 03, 2023 01:34 PM

Subject : Fwd: View s and comments on the NEW DRAFT The REGISTRATION of CONSUMER ORGANISATIONS (AMENDMENT)2023.**To :** Sushil Kumar <to-cadiv2@traf.gov.in>**Cc :** Man Mohan Vyas <deputy-advisor.ca@traf.gov.in>

From: "A.K Singh" <advisorit@traf.gov.in>**To:** "S.M.K. Chandra" <ja-cadiv@traf.gov.in>**Sent:** Tuesday, October 3, 2023 9:54:45 AM**Subject:** Fwd: View s and comments on the NEW DRAFT The REGISTRATION of CONSUMER ORGANISATIONS (AMENDMENT)2023.

From: consumerk2@gmail.com**To:** "A.K Singh" <advisorit@traf.gov.in>**Cc:** "S.M.K. Chandra" <ja-cadiv@traf.gov.in>**Sent:** Saturday, September 30, 2023 2:50:20 PM**Subject:** View s and comments on the NEW DRAFT The REGISTRATION of CONSUMER ORGANISATIONS (AMENDMENT)2023.

Respected sir

Your proposed DRAFT for amendment in the "REGISTRATION of CONSUMER ORGANISATIONS (amendment)2023 are good and in the interest of all type consumers for using all type new technology internet system 5G 6G etc services in poorest to High level consumers .We are supporting yours proposed amendment draft.

But we understood that as national level work you may work through your Regional office under which you Registered 5 to 6,7 states CAG.

Under the guidance of Your regional office as Bhopal, Jaipur,Bengluru Hyderabad etc all registered CAG Group may work on all type work together.

These are our suggestion only.But we fully support your ammendment DRAFT
Thanking you

With regards

PADAM MOHAN MISRA

Secretary

Upbhokta Sanrakshan and Kalyan samiti KANPUR NAGAR.

CAG-MEMBER

